

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 28th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 26 of 2009

Southern Electricity Supply Co. of Orissa Ltd. ...Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda for R.1**

Appeal No. 27 of 2009

Western Electricity Supply Co. of Orissa Ltd. ...Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda for R.1**

Appeal No. 28 of 2009

North Eastern Electricity Supply Co. of Orissa Ltd. ...Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &
Mr. Hasan Murtaza**

